

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/31371/2025 ARBA/24/2025	PRASANTA KUMAR MOHANTY VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	ABHISEK MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000109/2018
2	D-ARBA/31374/2025 ARBA/25/2025	JAGABANDHU SWAIN VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	ABHISEK MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000098/2018
3	D-ARBP/31047/2025 ARBP/74/2025	JINDAL STAINLESS LTD. VS FRANKLIN ENTERPRISES,BBSR	ANUPAM DASH VS	// (//
4	D-BLAPL/24039/2025 BLAPL/8420/2025	APARTI DALEI VS STATE OF ODISHA	RITA SINGH VS	CHANDRASEKHARPUR /497 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000119/2025
5	D-BLAPL/24240/2025 BLAPL/8421/2025	PADMALAV SAHOO @ PADMANAV SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SALIPUR /133 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000128/2025
6	D-BLAPL/24256/2025 BLAPL/8422/2025	RAJENDRA NAIK VS STATE OF ODISHA	RASHMI NARAYAN PATNAIK VS	LAHUNIPADA /109 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0000461/2025
7	D-BLAPL/24258/2025 BLAPL/8423/2025	SAROJ SAHOO @ SAROJ KUMAR SAHOO @ BAINA VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /135 /2023 J.M.F.C.-ADDL.CIVIL JUDGE(JD),PATT GR/0000233/2023
8	D-BLAPL/24273/2025 BLAPL/8424/2025	HASINA BIBI VS STATE OF ODISHA	KULDEEP MOHANTY VS	Bamapada (Industrial Area) /128 /2025 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000367/2025
9	D-BLAPL/23643/2025 BLAPL/8425/2025	SUBODHA SINGH VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	AINTHAPALI /475 /2017 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0003765/2017
10	D-BLAPL/23835/2025 BLAPL/8426/2025	BHABANI SHANKAR DASH VS STATE OF ODISHA	BISWA RANJAN DAS VS	BAIDYANATHPUR /314 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000090/2025
11	D-BLAPL/24036/2025 BLAPL/8427/2025	PANUA MAJHI VS STATE OF ODISHA	RITA SINGH VS	CHANDRASEKHARPUR /497 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000119/2025

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12	D-BLAPL/24053/2025 BLAPL/8428/2025	SK. AJIZUL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /275 /2025 S.D.J.M.,PURI(Puri) GR/0000691/2025
13	D-BLAPL/24239/2025 BLAPL/8429/2025	BIKRAM KUMAR JETHI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	S.P.(CID-CRL),CUTTACK /5 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000009/2025
14	D-BLAPL/24305/2025 BLAPL/8430/2025	RAJ KUMAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BARBIL /227 /2024 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000074/2024
15	D-BLAPL/24131/2025 BLAPL/8431/2025	ARATI BAGH VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	LAIMURA /75 /2023 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000043/2024
16	D-BLAPL/24316/2025 BLAPL/8432/2025	SANYASI NAIK VS STATE OF ODISHA	MAHES DAS VS	GANGAPUR (ASKA) /205 /2025 A.D.J.,ASKA(Ganjam) ST/0000108/2025
17	D-BLAPL/24185/2025 BLAPL/8433/2025	SARAJU MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E 2(B)CC/0000008/2025
18	D-BLAPL/24235/2025 BLAPL/8434/2025	BABULU BISHI VS STATE OF ODISHA	MOHIT KUMAR PATI VS	DUNGURIPALI /77 /2025 GRAM NYAYADHISH, DUNGURIPALI(S GR/0000077/2025
19	D-BLAPL/24324/2025 BLAPL/8435/2025	TIRTHA ORAM VS STATE OF ODISHA	ASWINI KUMAR DASH VS	THELKOLOI PS /41 /2025 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000140/2025
20	D-BLAPL/24275/2025 BLAPL/8436/2025	LALITA CHANDRA @ SUNIL KUMAR DIGAL @ LALIT CHANDRA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /154 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000063/2024
21	D-BLAPL/24281/2025 BLAPL/8437/2025	GANGASMITA MALLICK @ AISHA VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	INDUSTRIAL ESTATE PS /151 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000589/2025
22	D-BLAPL/24025/2025 BLAPL/8438/2025	KHIRASAGAR SAGRIA @ KANHU SAGRIA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	KANTABANJI /238 /2025 J.M.F.C.,KANTABANJI(Balangir) GR/0000422/2025
23	D-BLAPL/24347/2025	DEKESWAR SAHU @ NAKESH	JNYANANANDA PANDA	BHAWANIPATNA SADAR /210 /2025

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	BLAPL/8439/2025	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE, BHAWA CT/0000089/2025
24	D-BLAPL/23998/2025 BLAPL/8440/2025	TAPAS KUMAR SAHOO VS STATE OF ODISHA	SUMIT SEKHAR PATTANAİK VS	KHARABEL NAGAR P.S. /262 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000311/2025
25	D-BLAPL/24382/2025 BLAPL/8441/2025	TRIBIKRAM BEHERA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000027/2025
26	D-BLAPL/24184/2025 BLAPL/8442/2025	PRAMOD MINZ VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	TALSARA /94 /2025 A.D.J.,SUNDARGARH(Sundargarh) ST/0000214/2025
27	D-BLAPL/24259/2025 BLAPL/8443/2025	BIRANCHI RANA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) 2(A)CC/0000060/2025
28	D-BLAPL/24264/2025 BLAPL/8444/2025	BISRABA MALLICK VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	K.NUAGOAN /122 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000132/2025
29	D-BLAPL/24378/2025 BLAPL/8445/2025	CHANDRAMANI SUNANI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	LAIMURA /75 /2023 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000043/2024
30	D-BLAPL/23845/2025 BLAPL/8446/2025	PRAKASHAN T @ T PRAKASHAN VS STATE OF ODISHA	PRATİK NAYAK VS	CHAMPUA /187 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000369/2025
31	D-BLAPL/24402/2025 BLAPL/8447/2025	TAPAN BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	TALCHER TOWN /663 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000008/2025
32	D-BLAPL/23846/2025 BLAPL/8448/2025	SURENDRANATH MISHRA VS STATE OF ODISHA	PRATİK NAYAK VS	CHAMPUA /187 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000369/2025
33	D-BLAPL/24054/2025 BLAPL/8449/2025	BIKASH CHANDRA SAHU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	KESINGA /440 /2022 J.M.F.C., KESINGA(Kalahandi) CT/0000426/2022
34	D-BLAPL/23625/2025 BLAPL/8450/2025	SAHADEB KARANGIA VS	RAJIB LOCHAN PATTNAİK VS	KORAPUT GRPS /17 /2025 SPECIAL JUDGE,KORAPUT(Koraput)

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35	D-BLAPL/24176/2025 BLAPL/8451/2025	STATE OF ODISHA BAPI @ GIRIJA SANKAR SWAIN VS	CHIRANJIB ROUT VS	TR/0000073/2025 TALCHER TOWN /525 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000963/2024
36	D-BLAPL/24425/2025 BLAPL/8452/2025	STATE OF ODISHA MILAN PRADHAN @ BILLA VS	SOUBHAGYA KUMAR DASH VS	KHALLIKOTE /345 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000917/2025
37	D-BLAPL/23999/2025 BLAPL/8453/2025	STATE OF ODISHA SUMITRA SAHOO VS	CHITTA RANJAN SAHU VS	BRAMHA BARADA /154 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001050/2025
38	D-BLAPL/24138/2025 BLAPL/8454/2025	STATE OF ODISHA DEBASIS DAS VS	PRAFULLA KUMAR JENA VS	BALLIGUDA /219 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000125/2025
39	D-BLAPL/24285/2025 BLAPL/8455/2025	STATE OF ODISHA SNIGDHA MOHANTY VS	NIRAJ KUMAR SETHI VS	/ /0 S.D.J.M.,PANPOSH(Sundargarh) 2(C)CC/0000036/2025
40	D-BLAPL/24436/2025 BLAPL/8456/2025	STATE OF ODISHA SUSANTA CHARATI VS	SOUBHAGYA KUMAR DASH VS	KASINAGAR /64 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) Spl/0000015/2025
41	D-BLAPL/24405/2025 BLAPL/8457/2025	STATE OF ODISHA GIRIDHARI RANA VS	GOKULANANDA SAHU VS	KHARIAR /133 /2025 J.M.F.C.,KHARIAR(Nuapada) CT/0000132/2025
42	D-BLAPL/24422/2025 BLAPL/8458/2025	STATE OF ODISHA SANTA MANDAL VS	LAXMAN PRADHAN VS	BALLIGUDA /191 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000349/2025
43	D-BLAPL/24439/2025 BLAPL/8459/2025	STATE OF ODISHA NARESH NAIK VS	PANCHANAN PANIGRAHI VS	DORAGUDA PS /88 /2025 J.M.F.C.,KASHIPUR(Rayagada) GR/0000411/2025
44	D-BLAPL/24476/2025 BLAPL/8460/2025	STATE OF ODISHA BUDU JHODIA VS	HIMANSHU BHUSAN DASH VS	TIKIRI /30 /2025 DIST.& SESSIONS JUDGE,RAYAGADA(I CT/0000031/2025
45	D-BLAPL/23915/2025 BLAPL/8461/2025	STATE OF ODISHA PAWAN KUMAR GOUD @ PAWAN GOD VS STATE OF ODISHA	RAKESH KUMAR DAS VS	/ / DISTRICT & SESIONS JUDGE,BHUBANE TR/0000274/2025

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46	D-BLAPL/23913/2025 BLAPL/8462/2025	JAYDEV SINGH VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// DISTRICT & SESIONS JUDGE,BHUBANE TR/0000274/2025
47	D-CMAPL/16982/2025 CMAPL/244/2025	SUBAS CHANDRA MANSINGH VS STATE OF ODISHA	ADV. VS	// () //
48	D-CMAPL/30449/2025 CMAPL/245/2025	SATYANARAYAN HANSDAH VS BRUNDABATI HANSDAH	ADV. VS	// () //
49	D-CMAPL/27366/2025 CMAPL/246/2025	SRIBATSA PANDA VS SARASWATI DASH (DEAD)	BHASKAR CHANDRA PANDA VS	// () //
50	D-CMP/31623/2025 CMP/1227/2025	KHIROD KUMARI DEVI VS M/S. UNION CLUB, GANJAM	GAYAN RANJAN MAHAPATRA VS	// 1ST ADDL CIVIL JUDGE(SD), BERHAM CS/0000256/2013
51	D-CMP/31834/2025 CMP/1228/2025	GOURAMOHAN SAHU VS INDUMATI SAHU	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) Fd/0000041/2022
52	D-CMP/32085/2025 CMP/1229/2025	CHANDANA CHAKRADHAR RAO VS CHANDANA JAGAN MOHINI	JIBAN RANJAN DASH VS	// CIVIL JUDGE (SD),RAYGADA(Rayagada CS/0000071/2015
53	D-CMP/32109/2025 CMP/1230/2025	SUNITA BAG @ SENAPATI VS ASHRUMALA PANDA @ ASHAMALA DEBI	TRILOCHAN NANDA VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000079/2018
54	D-CONTC/31885/2025 CONTC/3778/2025	BUDDHESWAR MAHAPATRA VS SANJAY KUMAR SINGH,IAS	UMESH CHANDRA MOHANTY VS	// () //
55	D-CONTC/31887/2025 CONTC/3779/2025	TRILOCHAN NAYAK VS SANJAY KUMAR SINGH,IAS	UMESH CHANDRA MOHANTY VS	// () //
56	D-CONTC/31892/2025 CONTC/3780/2025	SARAT CHANDRA SWAIN VS JYOTI RANJAN MISHRA,OAS (SAG)	UMESH CHANDRA MOHANTY VS	// () //
57	D-CONTC/31204/2025	DHIRENDRA KUMAR DAS	ADV.	//

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	CONTC/3781/2025	VS USHA PADHEE,IAS	VS	0 //
58	D-CONTC/31243/2025 CONTC/3782/2025	ISHWAR PARASAD MEHER VS SHALINI PANDIT,IAS	BIBHUTI BHUSAN PANDA VS	// 0 //
59	D-CONTC/31894/2025 CONTC/3783/2025	RAGHUNATH MOHANTY VS JYOTI RANJAN MISHRA,OAS (SAG)	UMESH CHANDRA MOHANTY VS	// 0 //
60	D-CONTC/31896/2025 CONTC/3784/2025	SAILENDRA KUMAR SWAIN VS JYOTI RANJAN MISHRA,OAS (SAG)	UMESH CHANDRA MOHANTY VS	// 0 //
61	D-CONTC/31988/2025 CONTC/3785/2025	M. DAMAYANTI @ DAMAYANTI MANDADI VS ARUN KUMAR PADHY, O.E.S	ASHUTOS DASH VS	// 0 //
62	D-CONTC/31964/2025 CONTC/3786/2025	KUPULI HARIBANDHU REDDY VS DR.RABINDRANATH MISHRA,C,D,M AND P.H.O,KOARPUT	ADV. VS	// 0 //
63	D-CONTC/22631/2025 CONTC/3787/2025	DILLIP KUMAR JENA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
64	D-CONTC/31990/2025 CONTC/3788/2025	JITESH SHARMA VS SIDDHESHWAR BALIRAM BONDAR,COLLECTOR,SAMBALPUR	SOUMYA MISHRA VS	// 0 //
65	D-CONTC/31995/2025 CONTC/3789/2025	JYOTI PRAKASH NANDA VS PROF.JAGNESWAR DANDAPAT, V.C,UTKAL UNIVERSITY,BBSR	AJAYA NAYAK VS	// 0 //
66	D-CONTC/32004/2025 CONTC/3790/2025	CH. AAIJAZUDDIN AHMED VS SUDHIR WARRIER,GENERAL MANAGER,(Q AND SCS) IRCTC LTD.,	ADV. VS	// 0 //
67	D-CONTC/32029/2025 CONTC/3791/2025	PRAMOD KUMAR PADHI VS SATYABRATA SAHOO,IAS	ADV. VS	// 0 //
68	D-CONTC/31839/2025 CONTC/3792/2025	PRAVASINI KHATUA VS	ADV. VS	// 0

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69	D-CONTC/31873/2025 CONTC/3793/2025	KALIPRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION,ODISHA SURENDRA BHOI VS ABHISEK DAS,TAHASILDAR,PURI	ADV. VS	// // ()
70	D-CONTC/22422/2025 CONTC/3794/2025	SACHIN KUMAR SAHOO VS SAMARTH VERMA,IAS	SUBHANKAR ROUT VS	// () //
71	D-CONTC/31888/2025 CONTC/3795/2025	RAMACHANDRA PRADHAN VS SANJAY KUMAR SINGH,IAS	UMESH CHANDRA MOHANTY VS	// () //
72	D-CONTC/31890/2025 CONTC/3796/2025	SATYARANJAN DAS VS JYOTI RANJAN MISHRA,OAS	UMESH CHANDRA MOHANTY VS	// () //
73	D-CONTC/32030/2025 CONTC/3797/2025	LAXMIDHAR MOHANTY VS ARVIND AGARWAL,IAS	ADV. VS	// () //
74	D-CONTC/32034/2025 CONTC/3798/2025	PREMANANDA SWAIN VS JYOTI RANJAN MISHRA,DIRECTOR OF ELEMENTARY EDUCATION,ODISHA	ADV. VS	// () //
75	D-CONTC/28743/2025 CONTC/3799/2025	MOHAN RANJAN PANDA VS CHOUDHURY PRAJNANANDA DAS,TAHASILDAR,TANGI CHOUDWAR	ADV. VS	// () //
76	D-CONTC/30128/2025 CONTC/3800/2025	DIPAK KUMAR PRUSTY VS SOUMYA RANJAN MISHRA,EXECUTIVE OFFICER,CHOUDWAR MUNICIPALITY	ADV. VS	// () //
77	D-CONTC/31754/2025 CONTC/3801/2025	DAMBARUDHAR SAHU VS ANU GARG,IAS	ADV. VS	// () //
78	D-CONTC/31264/2025 CONTC/3802/2025	SANTILATA BEHERA VS ANU GARG,IAS	ADV. VS	// () //
79	D-CRLA/24080/2025 CRLA/948/2025	MADHUSMITA GOCHHI VS JOINT DIRECTOR,ENFORCEMENT DIRECTORATE,BBSR SUB-ZONAL OFFICE	SATYA RANJAN MULIA VS	ED, BHUBANESWAR /2 /2016 () //

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80	D-CRLA/24084/2025 CRLA/949/2025	SIBA PRASAD GOCHHI VS JOINT DIRECTOR,ENFORCEMENT DIRECTORATE,BBSR SUB-ZONAL OFFICE	SATYA RANJAN MULIA VS	ED, BHUBANESWAR /2 /2016 () //
81	D-CRLA/24115/2025 CRLA/950/2025	RASMITA NATH VS JOINT DIRECTOR,ENFORCEMENT DIRECTORATE,BBSR SUB-ZONAL OFFICE	SIDHARTHA MISHRA VS	ED, BHUBANESWAR /2 /2016 () //
82	D-CRLA/24134/2025 CRLA/951/2025	BIKASH MOHANTY VS STATE OF ODISHA	ANUPAM RATH VS	MADHUPATNA /1 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/000002/2024
83	D-CRLA/24247/2025 CRLA/952/2025	NAGEN DEHURY VS STATE OF ODISHA	ARIJEET MISHRA VS	THAKURGARH /92 /2022 SPECIAL JUDGE (POCSO), ANGUL(Angul) Spl/000028/2022
84	D-CRLA/24248/2025 CRLA/953/2025	MADANANANDA DASH VS STATE OF ODISHA(VIG.)	PUSPAMITRA MOHAPATRA VS	BHUBANESWAR VIGILANCE /25 /2013 SPECIAL JUDGE(VIG),BHUBANESWAR TR/000020/2014
85	D-CRLA/24290/2025 CRLA/954/2025	BADAL@BIGHNESWAR SAHU VS STATE OF ODISHA	SAROJ KUMAR DASH VS	HINDOL /187 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/000039/2025
86	D-CRLA/23232/2025 CRLA/955/2025	AJIT NAG VS STATE OF ODISHA	AMITAV DAS(SR. ADV.) VS	BRAJARAJNAGAR /93 /2025 SPECIAL JUDGE (POCSO), JHARSUGUDA Spl/000020/2025
87	D-CRLA/24314/2025 CRLA/956/2025	SANATAN NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	INDUSTRIAL,NISA /71 /2024 SPECIAL JUDGE (POCSO), ANGUL(Angul) Spl/000011/2024
88	D-CRLA/24334/2025 CRLA/957/2025	MANOJ KUMAR NAYAK VS STATE OF ODISHA	BIDYUTLATA MOHANTY VS	BARANGA /377 /2023 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000169/2023
89	D-CRLA/24371/2025 CRLA/958/2025	KAMPANIDHI SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIMAKHANDI /24 /2025 DISTRICT & SESSIONS JUDGE,BERHAMPUR Spl/000005/2025
90	D-CRLA/24376/2025 CRLA/959/2025	BIBHU PRASAD BHATTA@BALIA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	DELANGA /27 /2025 SPECIAL JUDGE, PURI(Puri) TR/000044/2025
91	D-CRLLP/21900/2025	BROTHER OF THE INFORMANT	SAKTIDHARA MISHRA	BIDANASI /316 /2024

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	CRLLP/58/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000007/2025
92	D-CRLMA/22887/2025 CRLMA/115/2025	MATRU PRASAD SASMAL VS STATE OF ODISHA	UMA CHARAN MISHRA VS	MAHILA P.S.(BBSR) /239 /2014 () //
93	D-CRLMC/23288/2025 CRLMC/3132/2025	NRUSINGHA SENAPATI VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /558 /2024 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0001199/2024
94	D-CRLMC/23612/2025 CRLMC/3133/2025	VASANTADA DEVADANAM @ MOHAMMAD INAYATHULLA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	CHANDAKA P.S. /367 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0002089/2024
95	D-CRLMC/23994/2025 CRLMC/3134/2025	AMAN @ PRITAM PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	GOBINDAPUR /165 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000575/2025
96	D-CRLMC/24124/2025 CRLMC/3135/2025	JAGANNATH SINGH @ JAGA VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	BADAGODA P.S. /253 /2018 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0003755/2018
97	D-CRLMC/24172/2025 CRLMC/3136/2025	NILACHALA PARIDA VS STATE OF ODISHA	KURESH PRASAD DASH VS	ENERGY PS (GANJAM) /1 /2018 1ST A.D.J.,BERHAMPUR(Ganjam) GR/0000005/2018
98	D-CRLMC/24174/2025 CRLMC/3137/2025	ABDUL DHALI KHAN@HARUN VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /18 /2020 J.M.F.C,TALCHER(Anugul) GR/0000077/2020
99	D-CRLMC/24175/2025 CRLMC/3138/2025	TINKU MAHAKUD VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /134 /2021 J.M.F.C,TALCHER(Anugul) GR/0000591/2021
100	D-CRLMC/24181/2025 CRLMC/3139/2025	SANGRAM DIGGI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 DISTRICT & SESSIONS JUDGE ,PHULBA CMC/0000028/2024
101	D-CRLMC/12284/2025 CRLMC/3140/2025	CENTRAL BUREAU OF INVESTIGATION VS SAROJ KUMAR DAS	SARTHAK NAYAK, (SPL. P.P. CUM R. COUNSEL, C.B.I) VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH CMC/0000069/2024
102	D-CRLMC/13643/2025 CRLMC/3141/2025	PRASANTA KUMAR BEHERA VS	NIRANJAN PANDA VS	BYREE /234 /2023 ()

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103	D-CRLMC/24145/2025 CRLMC/3142/2025	STATE OF ODISHA BHAKTA DEEP @ BHAKTI MAHANANDA VS	SUSHANTA KUMAR JOSHI VS	// TUREIKELA /163 /2019 SPECIAL JUDGE, KANTABANJI(Balangir Spl/0000022/2019
104	D-CRLMC/24309/2025 CRLMC/3143/2025	STATE OF ODISHA TUSHAR KUMAR PATNAIK VS	RABINDRA NATH PRUSTY VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0000998/2021
105	D-CRLMC/24312/2025 CRLMC/3144/2025	STATE OF ODISHA SUNITA BEHERA VS	NARENDRA KUMAR LENKA VS	BUGUDA /322 /2024 A.D.J.,BHANJANAGAR(Ganjam) CRREV/0000003/2024
106	D-CRLMC/24320/2025 CRLMC/3145/2025	STATE OF ODISHA SIDHESWAR KAMPA VS	AMITAV TRIPATHY VS	MANAMUNDA /147 /2021 J.M.F.C.,KANTAMAL(Baudh) CT/0000259/2021
107	D-CRLMC/24321/2025 CRLMC/3146/2025	STATE OF ODISHA KALANDI @ TUNA SETHY VS	LALITENDU BHUYAN VS	CHAMPUA /11 /2014 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000313/2022
108	D-CRLMC/24325/2025 CRLMC/3147/2025	STATE OF ODISHA PRAFULLA MALATI @ SOBI MALATI VS	SASWAT JENA VS	GOP /259 /2023 J.M.F.C.,KONARK(Puri) GR/0000456/2023
109	D-CRLMC/24374/2025 CRLMC/3148/2025	STATE OF ODISHA ANIL KUMAR BEHERA VS	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /168 /2016 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON GR/0000100/2016
110	D-CRLMC/24385/2025 CRLMC/3149/2025	STATE OF ODISHA RAJESH KUMAR KHATUA VS	SUSANTA KUMAR BARAL VS	BAUNISUNI /124 /2024 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh) CT/0000360/2024
111	D-CRLMC/24221/2025 CRLMC/3150/2025	STATE OF ODISHA KOSALA BHATTA VS	RAJENDRA KUMAR PRADHAN VS	KANPUR /57 /2025 J.M.F.C.,NARASINGHPUR(Cuttack) ICC/0000028/2025
112	D-CRLMC/24343/2025 CRLMC/3151/2025	KABITA BHATTA PRAVATA KUMAR SAHOO VS	JAYADEBA BEHERA VS	CHANDAPUR /56 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000175/2025
113	D-CRLMC/24351/2025 CRLMC/3152/2025	STATE OF ODISHA BUDHIA @ BUDHESWAR BAIRIGANJAN @ SUDARSHAN BAIRIGANJAN VS	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /161 /2019 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000671/2019

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114	D-CRLMC/24354/2025 CRLMC/3153/2025	SABITRI MANGARAJ VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BAGHAMARI /96 /2023 J.M.F.C.,KHURDA(Khordha) GR/0000600/2023
115	D-CRLMP/23973/2025 CRLMP/1032/2025	CHANDRESH RATHOD VS STATE OF ODISHA	NEELAKANTHA PANDA VS	//0 JUDGE, FAMILY COURT, SAMBALPUR CMC/0000039/2022
116	D-CRLMP/24266/2025 CRLMP/1033/2025	GAYATRI MAHARANA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	//0 (//
117	D-CRLMP/24362/2025 CRLMP/1034/2025	JEETENDRA DIGAL VS STATE OF ODISHA	MANORANJAN PADHI VS	PLANTSITE /98 /2010 (//
118	D-CRLMP/23591/2025 CRLMP/1035/2025	JAGANNATH SAHOO VS STATE OF ODISHA	MONALISHA SAHOO VS	PANIKOILI /218 /2025 (//
119	D-CRLREV/23465/2025 CRLREV/507/2025	URBASHI DASH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHADRAK RURAL /282 /2013 S.D.J.M.,BHADRAK(Bhadrak) ICC/0000325/2014
120	D-CRLREV/24210/2025 CRLREV/508/2025	ZULFEQUAR ALI VS BHABAGRAHI PANDA	SUKANTA KUMAR NAYAK VS	//0 DISTRICT & SESSIONS JUDGE,BHADRAK CRA/0000025/2024
121	D-CRLREV/23349/2025 CRLREV/509/2025	DASARI MURALI KRISHNA VS STATE OF ODISHA(VIG.)	SIDHARTHA DAS VS	SAMBALPUR VIGILANCE /44 /2016 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000017/2024
122	D-CRLREV/23798/2025 CRLREV/510/2025	SURESH BARAD VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 J.M.F.C.,KHANDAPARA(Nayagarh) 2(B)CC/0000007/2024
123	D-CRLREV/23799/2025 CRLREV/511/2025	AGADHU PRADHAN@SUKADEB PRADHAN@ SUKUTA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /362 /2023 J.M.F.C,TANGI(Khordha) GR/0000320/2023
124	D-CRLREV/23636/2025 CRLREV/512/2025	AJIT KUMAR ACHARYA VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	DASPALLA /239 /2024 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000449/2024
125	D-CRLREV/24381/2025	MILLIRANI DAS	BUDHIRAM DAS	BALIMI /177 /2020

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	CRLREV/513/2025	VS STATE OF ODISHA	VS	S.D.J.M.,HINDOL(Dhenkanal) GR/0000488/2020
126	D-CRP/31480/2025 CRP/33/2025	NIROJA KUMAR SATAPATHY @ SATPATHY VS STATE BANK OF INDIA	SIVA SANKAR CHAINI VS	// SR CIVIL JUDGE (COMMERCIAL COURT) CS/0000168/2020
127	D-FAO/30245/2025 FAO/375/2025	DIVISIONAL MANAGER ORIENTAL INSURANCE CO.LTD, ANGUL VS KALPANA PRADHAN	SOMNATH ROY VS	// COMMISSIONER EMPLOYEES'S COMPE EC/0000002/2025
128	D-JCRLA/24365/2025 JCRLA/140/2025	ROHITA NAIK VS STATE OF ODISHA	ADV. VS	BADAGADA /22 /2023 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000011/2023
129	D-JCRLA/24369/2025 JCRLA/141/2025	TIRU MAJHI VS STATE OF ODISHA	ADV. VS	TIKIRI /29 /2021 DIST.& SESSIONS JUDGE,RAYAGADA(D CT/0000024/2021
130	D-MACA/18654/2025 MACA/925/2025	JAYANTI SWAIN VS ASHOK KUMAR AHUJA	KAPILA CHARAN NAYAK VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000522/2010
131	D-MACA/21066/2025 MACA/926/2025	AENUL BIBI VS YASOBANTA DEO	SARAT CHANDRA SWAIN VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000212/2012
132	D-MACA/22669/2025 MACA/927/2025	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED,ANGUL VS URMILA GOCHHAYAT	ADAM ALI KHAN VS	// 1ST M.A.C.T., ANGUL(Anugul) Mac/0000001/2022
133	D-MATA/28867/2025 MATA/301/2025	ABHIMANYU NAYAK VS BAIJAYANTI SILL@NAYAK	PRAVAT KUMAR MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000005/2012
134	D-MATA/31897/2025 MATA/302/2025	RASHMITA MOHANTY VS JYOTI PRAKASH PATTNAIK	SATYABRATA MOHANTY VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000088/2019
135	D-MATA/32009/2025 MATA/303/2025	SEBATI MALLICK VS SARAT MALLICK	RAJIB LOCHAN PATTNAIK VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000142/2015
136	D-MSA/30702/2025 MSA/49/2025	RANJAN KUMAR ROUL VS	SOUMYA MISHRA VS	// ADDL. ASST. COMMISSIONER OF ENDO

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137	D-RPFAM/30706/2025 RPFAM/217/2025	ADDL. ASST. COMMNR. OF ENDOWMENTS, CUTTACK BISWARANJAN BEHERA VS SUDHIRA GANTA	ASHOK DAS VS	Oa/0000001/2020 // JUDGE FAMILY COURT AT PARALAKH Crp/0000018/2025
138	D-RPFAM/31950/2025 RPFAM/218/2025	ABHIJIT NAYAK VS SHRUTISUDHA NAYAK	RABINDRA KUMAR PRUSTY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000083/2011
139	D-RSA/31157/2025 RSA/403/2025	PRADIPTA KUMAR MOHANTY VS BENUDHAR SWAIN	TUSAR KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000011/2024
140	D-RSA/31181/2025 RSA/404/2025	HARISH CHANDRA PANIGRAHI VS THE COLLECTOR, GANJAM	SATYABADI MANTRY VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000065/2023
141	D-RSA/31521/2025 RSA/405/2025	R. TARINIAMMA VS DHARMALA CHINAYA REDDY	KABIR KUMAR JENA VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000106/2023
142	D-RSA/30456/2025 RSA/406/2025	KALU PADHANI VS SAHADEB SANDH	JAGABANDHU SAHU VS	// A.D.J,PATNAGARH(Balangir) RFA/0000018/2018
143	D-RSA/30409/2025 RSA/407/2025	NABAGHANA SAHOO VS KASINATH SAHOO	GOPINATH MISHRA VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000030/2015
144	D-TRP(C)/31979/2025 TRP(C)/264/2025	SUSMITA SETHI VS KALLOL KUMAR SETHI	SANJIB KHANDAYATRAY VS	// CIVIL JUDGE (SD),RAIRANGAPUR(May MS/0000121/2025
145	D-TRP(C)/31612/2025 TRP(C)/265/2025	GITANJALI KAR VS SURESH KUMAR PANI	SUBASH CHANDRA PRADHAN VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000339/2024
146	D-TRP(C)/27941/2025 TRP(C)/266/2025	GYANENDRA DAS ADHIKARI VS MAMATA DAS	RAMA CHANDRA JENA VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000716/2022
147	D-WA/31644/2025 WA/1379/2025	DR. RATNAKAR MOHAPATRA VS CHANCELLOR SAMBALPUR UNIVERSITY,KHURDA	BINOD KUMAR HATI VS	// (//

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148	D-WA/31968/2025 WA/1380/2025	STATE OF ODISHA VS MAHENDRA MOHAPATRA	SASWAT DAS,A.G.A VS	// 0 //
149	D-WA/31925/2025 WA/1381/2025	STATE OF ODISHA VS TAPAN KUMAR SAHU	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
150	D-WA/31923/2025 WA/1382/2025	STATE OF ODISHA VS BINAYAK MOHARANA	BISWABARA DASH,A.S.C VS	// 0 //
151	D-WA/31381/2025 WA/1383/2025	KABITA SA VS STATE OF ORISSA	JIBAN RANJAN DASH VS	// 0 //
152	D-WA/31969/2025 WA/1384/2025	STATE OF ODISHA VS KISHORE CHANDRA TRIPATHY	SASWAT DAS,A.G.A VS	// 0 //
153	D-WA/31861/2025 WA/1385/2025	K.GANGADHAR PRADHAN VS STATE OF ODISHA	RABINARAYAN MISHRA VS	// 0 //
154	D-WP(C)/31907/2025 WP(C)/22341/2025	DR. JYOTI PRAKASH SAHOO VS LOCAL COMPLAINT COMMITTEE, CUTTACK	ABHINANDAN PRADHAN VS	// 0 //
155	D-WP(C)/29585/2025 WP(C)/22342/2025	NAIYAR KHAN VS COLLECTOR, MAYURBHANJ	LAXMAN PRADHAN VS	// 0 //
156	D-WP(C)/30605/2025 WP(C)/22343/2025	DR.PAPIYA RAY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
157	D-WP(C)/31483/2025 WP(C)/22344/2025	CHITTARANJAN PILLA VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
158	D-WP(C)/31075/2025 WP(C)/22345/2025	DR SUMANTA KUMAR GIRI VS STATE OF ODISHA	PRASANTA KUMAR PRADHAN VS	// 0 //
159	D-WP(C)/31626/2025	PRADEEP KUMAR SAMAL	BIJAYA KUMAR BEHERA 1	//

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	WP(C)/22346/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/31902/2025 WP(C)/22347/2025	BALAKRUSHNA NISHANKA @ BALKRUSHAN NISANKA VS STATE OF ORISSA	SANJIB KUMAR BHANJADEO VS	// 0 //
161	D-WP(C)/31629/2025 WP(C)/22348/2025	DEBENDRA NATH DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
162	D-WP(C)/31815/2025 WP(C)/22349/2025	PRADIPTA KISHORE DASH VS ADDITIONAL COMMISSIONER, BBSR	PRONOY MOHANTY VS	// 0 //
163	D-WP(C)/31697/2025 WP(C)/22350/2025	KANHU CHARAN SAMAL VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //
164	D-WP(C)/30616/2025 WP(C)/22351/2025	RAJESH NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
165	D-WP(C)/31751/2025 WP(C)/22352/2025	SURESH CHANDRA NAYAK VS STATE OF ODISHA	SANJIT KUMAR DAS VS	// 0 //
166	D-WP(C)/31901/2025 WP(C)/22353/2025	ABINASH SAHOO VS AMITAB SAHOO	MAGA BEHERA VS	// 0 //
167	D-WP(C)/31847/2025 WP(C)/22354/2025	SASMITA MISHRA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
168	D-WP(C)/31915/2025 WP(C)/22355/2025	SUDHANSU SHEKHAR PATI VS SECURTIES AND EXCHANGE BOARD OF INDIA,MUMBAI	JANAKALYANA MOHANTY VS	// 0 //
169	D-WP(C)/31756/2025 WP(C)/22356/2025	SARASWATI JENA VS STATE OF ORISSA	SUJATA DASH VS	// 0 //
170	D-WP(C)/31850/2025 WP(C)/22357/2025	KUMARI BINDU MARNDI @ BINDU MARNDI VS	TUSAR KUMAR MISHRA VS	// 0

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171	D-WP(C)/31830/2025 WP(C)/22358/2025	MAHARAJA SRI RAM CHANDRA BHANJA DEO UNIVERSITY, MAYURBHANJ RAMESH CHANDRA JENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // 0 //
172	D-WP(C)/31881/2025 WP(C)/22359/2025	KRUSHNA CHANDRA SETHY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
173	D-WP(C)/31001/2025 WP(C)/22360/2025	HARIHARA NAYAK VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //
174	D-WP(C)/25570/2025 WP(C)/22361/2025	SRI GRAMA THAKURANI BIJE, NUAPADA VS HINDU PUBLIC, NUAPADA	PRASANNA KUMAR RATH VS	// 0 //
175	D-WP(C)/31926/2025 WP(C)/22362/2025	M/S CHARUKALA AUTHOMOBILES, DHENKANAL VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	DILLIP KUMAR SAHOO VS	// 0 //
176	D-WP(C)/31918/2025 WP(C)/22363/2025	SANDEEP HARLALKA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
177	D-WP(C)/31931/2025 WP(C)/22364/2025	KUSHA NAYAK VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
178	D-WP(C)/31399/2025 WP(C)/22365/2025	DUSMANTA NARAYAN ACHARYA VS STATE OF ODISHA	AKHAND VS	// 0 //
179	D-WP(C)/30867/2025 WP(C)/22366/2025	DURYODHAN SAMAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
180	D-WP(C)/31893/2025 WP(C)/22367/2025	MADHUSUDAN RANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
181	D-WP(C)/31456/2025 WP(C)/22368/2025	KAPPA DIVYA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //

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182	D-WP(C)/31762/2025 WP(C)/22369/2025	PRATAP CHANDRA SETHY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
183	D-WP(C)/31093/2025 WP(C)/22370/2025	CHANDRAKANTA SAHU VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	// 0 //
184	D-WP(C)/31814/2025 WP(C)/22371/2025	ALEKHA BIHARI PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
185	D-WP(C)/31877/2025 WP(C)/22372/2025	BASANTI BISWAL @ MOHANTY VS THE COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK	BHASKAR CHANDRA PANDA VS	// 0 //
186	D-WP(C)/31337/2025 WP(C)/22373/2025	PRADEEP KUMAR PANY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
187	D-WP(C)/31768/2025 WP(C)/22374/2025	SITARAM SHARMA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
188	D-WP(C)/32022/2025 WP(C)/22375/2025	MUNIBARA MAHANTA VS COLLECTOR CUM DISTRICT MAGISTRATE, KEONJHAR	LALITENDU BHUYAN VS	// 0 //
189	D-WP(C)/31673/2025 WP(C)/22376/2025	BIDYADHAR SABAT VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
190	D-WP(C)/31961/2025 WP(C)/22377/2025	KRUSHNA CHANDRA ROUT VS COMMISSIONER OF ENDOWMENTS, BBSR	PRIYA RANJAN SINGH VS	// 0 //
191	D-WP(C)/31674/2025 WP(C)/22378/2025	DASARATH CHOUDHURY VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
192	D-WP(C)/31933/2025 WP(C)/22379/2025	SIVARAM GOUDA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
193	D-WP(C)/31807/2025	JAGA KALIA SHAKTI WSHG	PRADEEP KUMAR DAS	//

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	WP(C)/22380/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/29119/2025 WP(C)/22381/2025	BANALATA PATTANAİK VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
195	D-WP(C)/31978/2025 WP(C)/22382/2025	DEVENDER @ DEBENDRA SINGH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
196	D-WP(C)/31363/2025 WP(C)/22383/2025	SIBA PRASAD ROUT VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
197	D-WP(C)/31965/2025 WP(C)/22384/2025	MANASMITA DAS VS SHIVAM RAJ	SANKARACHARYA CHOUDHURY VS	// 0 //
198	D-WP(C)/31486/2025 WP(C)/22385/2025	M/S MAA BAUTI TRADERS, NAYAGARH VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
199	D-WP(C)/31972/2025 WP(C)/22386/2025	MANAS KUMAR PANDA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
200	D-WP(C)/31853/2025 WP(C)/22387/2025	SURYA NARAYAN MISHRA VS THE MANAGEMENT OF MANAGING DIRECTOR, CUTTACK	BAMADEV BARAL VS	// 0 //
201	D-WP(C)/31898/2025 WP(C)/22388/2025	DHADI SWAIN VS STATE OF ODISHA	NIRANJAN BEHERA VS	// 0 //
202	D-WP(C)/31947/2025 WP(C)/22389/2025	KULU LUHAR @ PARABHOI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
203	D-WP(C)/31994/2025 WP(C)/22390/2025	ASISH KUMAR MAHATA VS THE COMMISSIONER, CGST, CX AND CUSTOMS, BBSR	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
204	D-WP(C)/31960/2025 WP(C)/22391/2025	KESHAB CHANDRA ROUT VS	RABI NARAYAN BEHERA VS	// 0

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205	D-WP(C)/31948/2025 WP(C)/22392/2025	STATE OF ODISHA NAMA HARIJAN VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
206	D-WP(C)/31998/2025 WP(C)/22393/2025	STATE OF ODISHA MADAN MOHAN SETHY VS	GOURAV KUMAR ROY CHOUDHURY VS	// // ()
207	D-WP(C)/31967/2025 WP(C)/22394/2025	THE COMMISSIONER, CGST, CX AND CUSTOMS, BBSR DEBENDRA MALIK VS	MANORANJAN PADHI VS	// // ()
208	D-WP(C)/31949/2025 WP(C)/22395/2025	STATE OF ODISHA NAKA PARABHOI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
209	D-WP(C)/31989/2025 WP(C)/22396/2025	STATE OF ODISHA MANOJ KUMAR BISWAL VS	MANORANJAN PADHI VS	// // ()
210	D-WP(C)/31970/2025 WP(C)/22397/2025	STATE OF ORISSA HRUSHIKESH PATRO VS	LALATENDU SAMANTARAY VS	// // ()
211	D-WP(C)/31956/2025 WP(C)/22398/2025	ODISHA GRAMEEN BANK, BBSR DIPTISUDHA MAHUNTA VS	LAMBODAR PRADHAN VS	// // ()
212	D-WP(C)/32000/2025 WP(C)/22399/2025	STATE OF ODISHA LOKANATH RATH VS	GOURAV KUMAR ROY CHOUDHURY VS	// // ()
213	D-WP(C)/31951/2025 WP(C)/22400/2025	THE COMMISSIONER, CGST, CX AND CUSTOMS, BBSR RANGIN HARIJAN VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
214	D-WP(C)/31953/2025 WP(C)/22401/2025	STATE OF ODISHA BRAJA MOHAN MOHAPATRA VS	BRAJA KISHOR PANDA VS	// // ()
215	D-WP(C)/31954/2025 WP(C)/22402/2025	STATE OF ODISHA BISHNU HARIJAN VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/31250/2025 WP(C)/22403/2025	SUSHANTA KUMAR DAS VS STATE OF ODISHA	VS	// 0 //
217	D-WP(C)/32028/2025 WP(C)/22404/2025	PRATAP KUMAR MALIK VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
218	D-WP(C)/31980/2025 WP(C)/22405/2025	PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
219	D-WP(C)/31718/2025 WP(C)/22406/2025	CHAITANYA PRADHAN VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //
220	D-WP(C)/32036/2025 WP(C)/22407/2025	SUSHANTA KUMAR PANI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
221	D-WP(C)/32127/2025 WP(C)/22408/2025	GUNANIDHI ROUTA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
222	D-WP(C)/31986/2025 WP(C)/22409/2025	NARENDRA KUMAR MOHAPATRA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
223	D-WP(C)/32025/2025 WP(C)/22410/2025	HEMANTA KUMAR DASH VS STATE OF ODISHA	OMKAR DEVDAS VS	// 0 //
224	D-WP(C)/31730/2025 WP(C)/22411/2025	PUSPANJALI PASCHIMAKABAT VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
225	D-WP(C)/17501/2025 WP(C)/22412/2025	KERALA STATE ELECTRONICS DEVELOPMENT CORPORATION LIMITED (KELTRONIKS) VS UNION OF INDIA	BIKERAJ KUMAR DASH VS	// 0 //
226	D-WP(C)/32027/2025 WP(C)/22413/2025	SANGRAM MALIK VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
227	D-WP(C)/31942/2025	SANJU SWAIN @ SANJUKTA SWAIN	MALAYA RANJAN BEHERA	//

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	WP(C)/22414/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/32111/2025 WP(C)/22415/2025	SCHOOL OF NURSING CUTM, PARALAKHEMUNDI, GAJAPATI VS STATE OF ODISHA	PAMI RATH VS	// 0 //
229	D-WP(C)/29830/2025 WP(C)/22416/2025	SUBASH CHANDRA MISHRA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
230	D-WP(C)/32054/2025 WP(C)/22417/2025	S. MAHESWAR VS THE COMMISSION-CUM-SECY, DEPT. OF COOPERATION, GOVT. OF ODISHA, BBSR	DIPTI RANJAN BHOKTA VS	// 0 //
231	D-WP(C)/32060/2025 WP(C)/22418/2025	NARAYAN MANGARAJ VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
232	D-WP(C)/32125/2025 WP(C)/22419/2025	PRAFULLA BHAKTA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
233	D-WP(C)/32007/2025 WP(C)/22420/2025	LAXMI PARASETH VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
234	D-WP(C)/30947/2025 WP(C)/22421/2025	SIMANTA KUMAR DASH VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, BBSR VI RANGE	DAITARI BEHERA VS	// 0 //
235	D-WP(C)/31362/2025 WP(C)/22422/2025	DURLLAVA CHARAN MOHANTY VS UNION OF INDIA	SHIBASHISH MISRA VS	// 0 //
236	D-WP(C)/31962/2025 WP(C)/22423/2025	TANKADHAR MEHER VS STATE OF ODISHA	JYOTSNARANI RATH VS	// 0 //
237	D-WP(C)/32119/2025 WP(C)/22424/2025	SURANCHI BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
238	D-WP(C)/32008/2025 WP(C)/22425/2025	PADMINI NAYAK VS	SUDHIR KUMAR MALLICK VS	// 0

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239	D-WP(C)/31831/2025 WP(C)/22426/2025	ASSISTANT SETTLEMENT OFFICER, CUTTACK CHANDRASEKHAR MOHAPATRA VS COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR	GYANA RANJAN MAHAPATRA VS	// // 0 //
240	D-WP(C)/31334/2025 WP(C)/22427/2025	MANMATH KUMAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
241	D-WP(C)/31884/2025 WP(C)/22428/2025	SUDHAKAR ROUT VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
242	D-WP(C)/32055/2025 WP(C)/22429/2025	GOURI SANKAR JENA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
243	D-WP(C)/31973/2025 WP(C)/22430/2025	M/S KALINGA POLYPACK PVT LTD, CUTTACK VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BBSR	ANUP UDAYA SENAPATI VS	// 0 //
244	D-WP(C)/32089/2025 WP(C)/22431/2025	M/S TATA STEEL LTD, MUMBAI VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
245	D-WP(C)/32105/2025 WP(C)/22432/2025	GURUKUL INSTITUTE OF TECHNOLOGY, BBSR VS BIJU PATNAIK UNIVERSITY OF TECHNOLOGY (B.P.U.T.), ROURKELA, SUNDARGARH	DEVI PRASAD DASH VS	// 0 //
246	D-WP(C)/31976/2025 WP(C)/22433/2025	DEBA PRASAD SAHOO VS UNION OF INDIA	GYANADATTA CHOUHAN VS	// 0 //
247	D-WP(C)/32059/2025 WP(C)/22434/2025	RAJENDRA BEHERA VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
248	D-WP(C)/32003/2025 WP(C)/22435/2025	RUNU PRADHAN VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
249	D-WP(C)/31935/2025 WP(C)/22436/2025	NILAMANI ROUT VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //

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250	D-WP(C)/31353/2025 WP(C)/22437/2025	HI TECH EDIFICE PVT. LTD., BBSR VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	AFRAAZ SUHAIL VS	// 0 //
251	D-WP(C)/32037/2025 WP(C)/22438/2025	SARASADA SERVICE COOPERATIVE SOCIETY (SCS), BHADRAK VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
252	D-WP(C)/32005/2025 WP(C)/22439/2025	PROF. DR.MANOJLANJAN NAYAK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
253	D-WP(C)/32010/2025 WP(C)/22440/2025	JAYANTA KUMAR TARAI VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //
254	D-WP(C)/32039/2025 WP(C)/22441/2025	MINATI MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
255	D-WP(C)/29604/2025 WP(C)/22442/2025	PURNA CHANDRA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
256	D-WP(C)/32044/2025 WP(C)/22443/2025	BISWAJIT DAS VS SHARMILA JEE	OM SWARUP VS	// 0 //
257	D-WP(C)/31607/2025 WP(C)/22444/2025	HARIPRIYA SAI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
258	D-WP(C)/32084/2025 WP(C)/22445/2025	BHIM BAHADUR GURUNG VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
259	D-WP(C)/32061/2025 WP(C)/22446/2025	SISHULA SAHOO @ SHISHULA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
260	D-WP(C)/31610/2025 WP(C)/22447/2025	PRADIPTA KUMAR SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
261	D-WP(C)/32078/2025	ASHOK KUMAR JENA	BABITA KUMARI PATTANAIAK	//

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	WP(C)/22448/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/30024/2025 WP(C)/22449/2025	RABI NARAYAN SATPATHY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
263	D-WP(C)/31619/2025 WP(C)/22450/2025	PRAVAKAR MISHRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
264	D-WP(C)/32015/2025 WP(C)/22451/2025	SUNAKAR JENA VS BASANTI SWAIN	SOUGAT DASH VS	// 0 //
265	D-WP(C)/31739/2025 WP(C)/22452/2025	SHIBA PRADHAN VS BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR	SANGRAMJIT PANDA VS	// 0 //
266	D-WP(C)/29750/2025 WP(C)/22453/2025	GAHANA SAGAR VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //
267	D-WP(C)/32014/2025 WP(C)/22454/2025	PRAKASH CHANDRA LENKA VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //
268	D-WP(C)/31934/2025 WP(C)/22455/2025	SIMANCHALA SWAIN VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
269	D-WP(C)/31944/2025 WP(C)/22456/2025	PARESWAR HARIJAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
270	D-WP(C)/31904/2025 WP(C)/22457/2025	AKINCHAN ACHARYA VS UNION OF INDIA	DOLAGOBINDA MOHAPATRA VS	// 0 //
271	D-WP(C)/32012/2025 WP(C)/22458/2025	THE MANAGING DIRECTOR ODISHA STATE HOUSING BOARD, KHURDA VS CONTROLLING AUTHORITY, KHURDA	SOMANATH MISHRA VS	// 0 //
272	D-WP(C)/32117/2025 WP(C)/22459/2025	SESHADEV KAR VS	AMIYA KUMAR MOHANTY VS	// 0

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273	D-WP(C)/29836/2025 WP(C)/22460/2025	STATE OF ODISHA BONTON TECHNOMAKE PVT.LTD, MADHYA ORADESH VS	SOURAV SUMAN BHUYAN VS	// // 0
274	D-WP(C)/31040/2025 WP(C)/22461/2025	STATE OF ODISHA M/S. MAA MANGALA PHARMACEUTICALS, CUTTACK VS	LAXMI NARAYAN SAHOO VS	// // 0
275	D-WP(C)/32018/2025 WP(C)/22462/2025	ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, CUTTACK -I BISWAJIT NAYAK VS	SUDHIR KUMAR MALLICK VS	// // 0
276	D-WP(C)/31570/2025 WP(C)/22463/2025	ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR HARIPRASAD DIKSIT VS	SWAPNIL ROY VS	// // 0
277	D-WP(C)/32021/2025 WP(C)/22464/2025	STATE OF ODISHA CHAITANYA BEHERA VS	SK. ZAFARULLA VS	// // 0
278	D-WP(C)/30845/2025 WP(C)/22465/2025	STATE OF ODISHA BANSIDHAR SAMAL VS	PRATIK DASH VS	// // 0
279	D-WP(C)/31906/2025 WP(C)/22466/2025	THE COMMISSIONER, LAND RECORDS AND SETTLEMENT, ODISHA, CUTTACK BINAYAK MOHAPATRA VS	SANJAY KUMAR MOHANTY 2 VS	// // 0
280	D-WP(C)/31028/2025 WP(C)/22467/2025	MANASWINI JENA SOURAVA JYOTI NAYAK VS	SUBHADUTTA ROUTRAY VS	// // 0
281	D-WP(C)/31945/2025 WP(C)/22468/2025	STATE OF ODISHA NARENDRA LUHAR @ PARABHOI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
282	D-WP(C)/28595/2025 WP(C)/22469/2025	STATE OF ODISHA HIMANSHUMOHAN SINGH VS	PRASANTA KUMAR SATAPATHY VS	// // 0
283	D-WP(C)/31984/2025 WP(C)/22470/2025	STATE OF ODISHA AHALYA PADHI VS	LAMBODAR PRADHAN VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/31289/2025 WP(C)/22471/2025	DAULALATA JENA VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// () //
285	D-WP(C)/31982/2025 WP(C)/22472/2025	GANGARANI SAHOO VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// () //
286	D-WP(C)/32086/2025 WP(C)/22473/2025	SABITA SUNDARI DEI VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// () //
287	D-WP(C)/32087/2025 WP(C)/22474/2025	TILAK CHANDRA MAHANTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// () //
288	D-WP(C)/31860/2025 WP(C)/22475/2025	PARAMANANDA DASH VS STATE OF ODISHA	PRONOY MOHANTY VS	// () //
289	D-WP(C)/32041/2025 WP(C)/22476/2025	BHAKTA BATSALA PRADHAN VS UNION OF INDIA	SAKTIDHARA MISHRA VS	// () //
290	D-WP(C)/31937/2025 WP(C)/22477/2025	ASHOK KUMAR DHAR VS COLLECTOR CUM LAND ACQUISITION OFFICER, JHARSUGUDA	SHAMBHU CHARAN NATH SHARMA VS	// () //
291	D-WP(C)/32011/2025 WP(C)/22478/2025	SANJAYA KUMAR ROUT VS STATE OF ODISHA	ABHIRAM SWAIN VS	// () //
292	D-ABLAPL/24171/2025 ABLAPL/9470/2025	HARISH CHANDRA BEHERA @ HARISH BEHERA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	JATNI P.S. /207 /2025 () //
293	D-ABLAPL/24173/2025 ABLAPL/9471/2025	GYANA RANJAN MOHANTY @ PINTU MOHANTY VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BHARATPUR PS /423 /2025 () //
294	D-ABLAPL/24249/2025 ABLAPL/9472/2025	JOSH NAYAK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NARLA /264 /2024 () //
295	D-ABLAPL/24182/2025	NIRMAL MISTRY	UMESH CHANDRA DORA	MOTU /73 /2025

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	ABLAPL/9473/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/24276/2025 ABLAPL/9474/2025	JAGA PUTEL VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	GHANTAPADA /97 /2025 () //
297	D-ABLAPL/23406/2025 ABLAPL/9475/2025	SAROJAKANTA PARIDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	MARSHAGHAI /216 /2025 () //
298	D-ABLAPL/24188/2025 ABLAPL/9476/2025	SAIK TANVEER AHMMAD @ AHEMAD VS STATE OF ODISHA	CHIRANJIB ROUT VS	DHENKANAL SADAR /454 /2022 () //
299	D-ABLAPL/24301/2025 ABLAPL/9477/2025	SAIBA DALEI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /292 /2025 () //
300	D-ABLAPL/24189/2025 ABLAPL/9478/2025	LAXMIPRIYA DAS @ LAXMI DAS VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KUAKHIA /296 /2025 () //
301	D-ABLAPL/24302/2025 ABLAPL/9479/2025	BHAJAMAN JENA @ BHAJARAM JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /242 /2025 () //
302	D-ABLAPL/24190/2025 ABLAPL/9480/2025	GOURI SHANKAR PATI VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	PHULBANI TOWN /215 /2025 () //
303	D-ABLAPL/24040/2025 ABLAPL/9481/2025	ANANTA KUMAR LENKA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KANDARPUR /223 /2024 () //
304	D-ABLAPL/24322/2025 ABLAPL/9482/2025	HINA SAHU @ SIBA SANKAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KOTINANDA /213 /2025 () //
305	D-ABLAPL/24300/2025 ABLAPL/9483/2025	GYANA RANJAN JENA VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	BARGARH /373 /2025 () //
306	D-ABLAPL/24337/2025 ABLAPL/9484/2025	AKASH JENA VS	RAJENDRA NARAYAN ROUT VS	DHARMASALA /9 /2025 ()

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307	D-ABLAPL/24191/2025 ABLAPL/9485/2025	STATE OF ODISHA SAIK TANVEER AHMMAD @ AHEMAD VS STATE OF ODISHA	CHIRANJIB ROUT VS	// KHUNTUNI /16 /2023 ()
308	D-ABLAPL/24198/2025 ABLAPL/9486/2025	SUNIL SAHANI @ SUNEL SAHANI VS STATE OF ODISHA	SANJIT MISHRA VS	// PURI SADAR /415 /2025 ()
309	D-ABLAPL/24201/2025 ABLAPL/9487/2025	BISWARANJAN KALAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ITAMATI /230 /2025 ()
310	D-ABLAPL/24205/2025 ABLAPL/9488/2025	MANTU @ BIRENDRA DAS VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	// TIGIRIA /141 /2025 ()
311	D-ABLAPL/24207/2025 ABLAPL/9489/2025	MUNA @ SAROJ KUMAR SAHOO VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	// BANARAPAL /111 /2025 ()
312	D-ABLAPL/24112/2025 ABLAPL/9490/2025	BISWANATH KHANDAYATRAY @ DIPU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// KHURDA SADAR /111 /2023 ()
313	D-ABLAPL/24208/2025 ABLAPL/9491/2025	MUNA @ SAROJ KUMAR SAHOO VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	// BANARAPAL /108 /2025 ()
314	D-ABLAPL/24211/2025 ABLAPL/9492/2025	SANJULATA MALLICK @ SANJUKTA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// MANGALPUR /191 /2025 ()
315	D-ABLAPL/24121/2025 ABLAPL/9493/2025	KANHUCHARAN JENA VS STATE OF ODISHA	SATYA NARAYAN PANDA VS	// TIHIDI /257 /2025 ()
316	D-ABLAPL/24144/2025 ABLAPL/9494/2025	ALEKH SAHU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// BANTALA /214 /2025 ()
317	D-ABLAPL/23815/2025 ABLAPL/9495/2025	MANARANJAN DAS VS STATE OF ODISHA	MAHES DAS VS	// NAIKANI-DIHI /129 /2025 ()

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318	D-ABLAPL/24212/2025 ABLAPL/9496/2025	BRAHMANANDA MALLICK @ BRAHMANANDA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /191 /2025 () //
319	D-ABLAPL/24146/2025 ABLAPL/9497/2025	ANANTA KUMAR BEHERA @ ANOJ @ BAPI VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	PHULBANI SADAR /154 /2023 () //
320	D-ABLAPL/24218/2025 ABLAPL/9498/2025	PINTU SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GOPALPRASAD /177 /2025 () //
321	D-ABLAPL/24229/2025 ABLAPL/9499/2025	SIPU NATH VS STATE OF ODISHA	TRILOCHAN DASH VS	ATHGARH /68 /2025 () //
322	D-ABLAPL/24093/2025 ABLAPL/9500/2025	SUVASIS PRADHAN VS STATE OF ODISHA	MOHAMMAD AKRAM VS	AIRPORT /224 /2025 () //
323	D-ABLAPL/24149/2025 ABLAPL/9501/2025	SANKAR KHOSLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	S.P.(CID-CRL),CUTTACK /6 /2025 () //
324	D-ABLAPL/24113/2025 ABLAPL/9502/2025	JAYDEV @ JAYADEV LENKA VS STATE OF ODISHA	KUMAR PRAJWAL VS	MAHILA P.S.(BBSR) /211 /2025 () //
325	D-ABLAPL/24155/2025 ABLAPL/9503/2025	DHANESWAR MOHANTY VS STATE OF ODISHA	SK. ZAFARULLA VS	GOP /212 /2020 () //
326	D-ABLAPL/24156/2025 ABLAPL/9504/2025	PRIYA KUMARI DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	BAHALDA /42 /2025 () //
327	D-ABLAPL/24152/2025 ABLAPL/9505/2025	KUNDAN MAHAKUL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /123 /2025 () //
328	D-ABLAPL/23969/2025 ABLAPL/9506/2025	BHABANI SHANKARA MOHANTY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /431 /2025 () //
329	D-ABLAPL/24157/2025	UMAKANT PRADHAN	NIRANJAN LENKA	NIKIRAI /275 /2025

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	ABLAPL/9507/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/24160/2025 ABLAPL/9508/2025	BASANTA PALAI @ POLAI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /300 /2025 () //
331	D-ABLAPL/24004/2025 ABLAPL/9509/2025	NARAYAN PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	DELANGA /268 /2025 () //
332	D-ABLAPL/24166/2025 ABLAPL/9510/2025	RUDRESWAR NATH VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	/ /0 J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000262/2019
333	D-ABLAPL/24260/2025 ABLAPL/9511/2025	SK. SAHID VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MARINE PS AT BALARAMGADI /42 /2025 () //
334	D-ABLAPL/24231/2025 ABLAPL/9512/2025	KUMUDA PRADHAN VS STATE OF ODISHA	MITU KUMAR BISWAL VS	RAMBHA (KHALLIKOTE) /143 /2013 () //
335	D-ABLAPL/24169/2025 ABLAPL/9513/2025	NILAMADHABA SAHOO VS STATE OF ODISHA	AKASH KUMAR PANDA VS	MOTANGA /212 /2025 () //
336	D-ABLAPL/24283/2025 ABLAPL/9514/2025	RAJANIKANTA @ RAJANI KANTA MOHANTY VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	DERABIS /8 /2023 () //
337	D-ABLAPL/24313/2025 ABLAPL/9515/2025	SANGITA PATTANAYAK VS STATE OF ODISHA	JAGANNATH BHUYAN VS	PHULBANI TOWN /287 /2024 () //
338	D-ABLAPL/23870/2025 ABLAPL/9516/2025	TUMA @ MD. AHESAN @ MD. EHESAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NARASINGHPUR /20 /2025 () //
339	D-ABLAPL/24339/2025 ABLAPL/9517/2025	SURA BARIK @ SURESH CHANDRA BARIKI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	DHENKANAL SADAR /619 /2025 () //
340	D-ABLAPL/24284/2025 ABLAPL/9518/2025	HEMANTA KUMAR BEHERA VS	SAROJ KUMAR DASH VS	BALIMI /157 /2025 ()

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341	D-ABLAPL/23932/2025 ABLAPL/9519/2025	STATE OF ODISHA DEBASIS ORAM VS STATE OF ODISHA	DIPTIREKHA NANDA VS	// BADMAL /186 /2025 () //
342	D-ABLAPL/24287/2025 ABLAPL/9520/2025	STATE OF ODISHA ASHATITA SAHOO VS STATE OF ODISHA	SUBRAT KUMAR SINGH VS	// NACHUNI /76 /2025 () //
343	D-ABLAPL/24417/2025 ABLAPL/9521/2025	STATE OF ODISHA YUDHISTHIR KHATUA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// SALIPUR /341 /2025 () //
344	D-ABLAPL/24035/2025 ABLAPL/9522/2025	STATE OF ODISHA KAIBALYA BHOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// BOUDH /138 /2025 () //
345	D-ABLAPL/24299/2025 ABLAPL/9523/2025	STATE OF ODISHA ANJALI PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// / /0 () //
346	D-ABLAPL/24341/2025 ABLAPL/9524/2025	STATE OF ODISHA SAMEER KUMAR PATTNAIK VS STATE OF ODISHA	PRUTHVIRAJ SETHI VS	// GOLANTHARA (BERHAMPUR) /305 /2025 () //
347	D-ABLAPL/24326/2025 ABLAPL/9525/2025	STATE OF ODISHA CHAITAN ROUT VS STATE OF ODISHA	LALITENDU BHUYAN VS	// RAMACHANDRAPUR /159 /2025 () //
348	D-ABLAPL/24372/2025 ABLAPL/9526/2025	STATE OF ODISHA SK. KHAIJAN @ SK. FAIJAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// PURUNABAZAR /180 /2025 () //
349	D-ABLAPL/24164/2025 ABLAPL/9527/2025	STATE OF ODISHA TRINATH MISTRI VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	// KHALLIKOTE /629 /2025 () //
350	D-ABLAPL/24401/2025 ABLAPL/9528/2025	STATE OF ODISHA SUJEET KUMAR GUPTA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// / /0 () //
351	D-ABLAPL/22620/2025 ABLAPL/9529/2025	STATE OF ODISHA NIRMAL KUMAR OJHA VS STATE OF ODISHA	CHANDAN KUMAR MISHRA VS	// LAXMISAGAR P.S. /355 /2025 () //

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352	D-ABLAPL/24288/2025 ABLAPL/9530/2025	BUDHI MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE CHUDAMANI /29 /2019 () //
353	D-ABLAPL/23918/2025 ABLAPL/9531/2025	CHANDRASEKHAR PATRA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	BALANGA /129 /2025 () //
354	D-ABLAPL/22639/2025 ABLAPL/9532/2025	SURESH NAIK VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	N.T.P.C. /127 /2025 () //
355	D-ABLAPL/23694/2025 ABLAPL/9533/2025	DIPAK RANJAN SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 () //
356	D-ABLAPL/20964/2025 ABLAPL/9534/2025	MUNU ROHIDAS VS STATE OF ODISHA	SWARAJ PATEL VS	KINJIRKELA /217 /2024 () //
357	D-ABLAPL/24303/2025 ABLAPL/9535/2025	AJIT SINGH VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /158 /2024 () //